



NOTIFICATION No. 151 / 2018

I

Thiru. R.Sakthivel, District Judge, functioning on other duty as Registrar General, High Court, Madras, is transferred and posted as Principal District Judge, Coimbatore in the existing vacancy.

II

The Hon'ble The Chief Justice is pleased to make the following appointment in the High Court, Madras :

Thiru. C.Kumarappan, District Judge, functioning on other duty as Registrar (IT-cum-Statistics), High Court, Madras, is transferred and posted on other duty as Registrar General, High Court, Madras vice Thiru. R.Sakthivel, transferred.

HIGH COURT, MADRAS.
DATED: 31.08.2018.


REGISTRAR (VIGILANCE)

To

1. Thiru. R.Sakthivel, Registrar General, High Court, Madras.
2. Thiru. C.Kumarappan, Registrar (IT-cum-Statistics), High Court, Madras.
3. The Principal District Judge, Coimbatore.
4. The Registrar -cum-Special Officer (Liaisoning), High Court, Madras.
5. The Chief Judicial Magistrate, Coimbatore.
6. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant (A&E), Chennai – 18.
7. The Pay and Accounts Officer, High Court Buildings, Chennai – 104.
8. The Treasury Officer, District Treasury, Coimbatore.

Copy to :

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Judicial), High Court, Madras.

6. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
7. The Registrar (Management), High Court, Madras.
8. The Registrar (Special Cell), High Court, Madras.
9. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
10. The Registrar (District Judiciary), High Court, Madras.
11. The Additional Registrar-I (Vigilance), High Court, Madras.
12. The Registrar (Administration), High Court, Madras.
13. The Registrar (Recruitment), High Court, Madras.
14. The Official Assignee, High Court, Madras.
15. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
16. The Additional Registrar -II (Vigilance), Madurai Bench of Madras High Court, Madurai.
17. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
18. The Registrar (Admn.), Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
20. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
21. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore / Madurai.
22. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
23. The Secretary, High Court Legal Services Committee, Chennai.
24. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
25. All the Officers, High Court, Madras / Madurai Bench.
26. The Chief Accounts Officer, High Court, Madras.
27. The Court Managers I / II, High Court, Madras.
28. The Section Officer, "J" Section, High Court, Madras.
29. All the Head of Sections, High Court, Madras / Madurai Bench.
30. The Technical Director, NIC, High Court, Madras.
31. The Record Keeper, A.D. Records, High Court, Madras.

+ Spare 5.



OFFICIAL MEMORANDUM

Sub: Courts and Judges – District Judges – High Court, Madras - Transfer and Postings – Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 151 / 2018, dated : 31.08.2018.

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Thiru. R.Sakthivel, District Judge, functioning on other duty as Registrar General, High Court, Madras, who has been transferred and posted as Principal District Judge, Coimbatore vide High Court's Notification cited above, is required to hand over charge of his post to the Registrar (IT-cum-Statistics), High Court, Madras, on 31.08.2018 A.N. and take charge of his new post, within the joining time prescribed under relevant Rules.

Thiru. C.Kumarappan, District Judge, functioning on other duty as Registrar (IT-cum-Statistics), High Court, Madras, who has been transferred and posted on other duty as Registrar General, High Court, Madras vide High Court's Notification cited above, is required take charge of his new post, on 31.08.2018 A.N.

After taking charge of the post of Registrar General, High Court, Madras, Thiru C.Kumarappan, is required to hold full additional charge of the post of Registrar (IT-cum-Statistics), High Court, Madras, until further orders.

R. S. Sakthivel
31.8.18

HIGH COURT, MADRAS.

DATED: 31.08.2018.

REGISTRAR (VIGILANCE)

To

1. Thiru. R.Sakthivel, Registrar General, High Court, Madras.
2. Thiru. C.Kumarappan, Registrar (IT-cum-Statistics), High Court, Madras.
3. The Principal District Judge, Coimbatore.
4. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
5. The Chief Judicial Magistrate, Coimbatore.
6. The Senior Accounts Officer (GAD-IV), O / o of the Principal Accountant (A&E), Chennai – 18.
7. The Pay and Accounts Officer, High Court Buildings, Chennai – 104.
8. The Treasury Officer, District Treasury, Coimbatore.

Copy to

The Record Keeper, A.D. Records, High Court, Madras.